

C. A. T. Bench, JAIPUR

Date of Order

Ref 71/97

Orders

16.11.93

Mr. J. K. Kumbhar Counsel for the applicant.
Mr. R. N. Rathore

Mr. A. D. Sharma - Counsel for the respondents.

We recall the order.
We will hear the matter afresh.
The case may be listed on
Court No 2 on 18.11.93 for
hearing.

(Sd/-)
A. D. Sharma
Adv. Kumbhar

(Sd/-)
(D. L. Mehta)
Vice-Chairman